

A.R. No.7348 /2021, Dated. 04.06.2021

O/o Prl. District Court, Cuddalore.

Copy of Hon'ble High Court's Official Memorandum in R.O.C.No.49496-G/2019/JRC-1 and ROC.No.77636-A/2018/C3, dated. 04.06.2021 alongwith enclosure is communicated herewith. All the Judicial Officers in this District are hereby requested to affix the copy of the Addendum to the Notifications Nos.59 to 122/2021, dated18.04.2021 of the Hon'ble High Court, Madras, in the Notice Board of their respective courts.

S. P. M.  
5/6/2021  
Principal District Judge,  
Cuddalore.

5.6.2021

To

1. All the Judicial Officers in Cuddalore District.
2. The Sheristadars / H.Cs / P.O / C.S / R.K /C.N of Principal District Court, Cuddalore

D. No. 3973  
4.6.21